

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2395

ANSWERED ON:04.12.2001

PRIVATE PARTICIPATION IN EDUCATION

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government propose a greater private participation initiative in the education sector;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether this may lead to commercialisation of education; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) to (d): The National Policy on Education (NPE) while encouraging non-governmental and voluntary efforts including social activists groups in the field of education, calls for steps to prevent commercialisation of education. In accordance with the Policy, private initiatives are encouraged to supplement governmental efforts in the education sector. The State Governments have their own regulatory laws to regulate different aspects of education at various levels including matters like admissions, fee structure, recruitment of teachers, management of institutions, transaction of curriculum, setting up of new institutions etc. At the Central level, University Grants Commission (UGC), All India Council for Technical Education (AICTE) and National Council for Teacher Education (NCTE) have been set up as statutory bodies to ensure proper maintenance of norms and standards in Higher Education, technical and management education and teacher education respectively. All these organisations have laid down detailed norms, rules and regulations for their respective field of education.